

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.130- IA 362 of 2020  
ITEM No.131- IA 388 of 2020  
ITEM No.132- IA 778 of 2020  
ITEM No.133- IA 779 of 2020  
in  
CP(IB) 37 of 2017

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

PSL Ltd  
V/s  
Edelweiss Assets Reconstruction Co Ltd & Ors

.....Applicant

.....Respondents

**Order delivered on ..27/06/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pratik Thakkar, Advocate (IA 779 of 2020)  
For the Respondent : Mr. Pratik Thakkar, Advocate (IA 778 of 2020), Mr.Ravi  
Pahwa, Advocate (IA 388 of 2020, IA 778 of 2020)

**ORDER**

The pleadings are complete.

Matter stands adjourned to 22.08.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**